

V. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the Central Medical Services Society (CMSS), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.

[Placed in Library. See No. L.T. 1404/18/24]

- (ii) (a) Annual Report of the National Health Systems Resource Centre (NHSRC), New Delhi, for the year 2023-24.
- (b) Annual Accounts of the National Health Systems Resource Centre (NHSRC), New Delhi, for the year 2023-24, and the Audit Report thereon.
- (c) Review by Government on the working of the above Centre.

[Placed in Library. See No. L.T. 1729/18/24]

Report and Accounts (2023-24) of NISE, Gurugram, Haryana and related papers

THE MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report and Accounts of the National Institute of Solar Energy (NISE), Gurugram, Haryana for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1586/18/24]

I. Notifications of the Ministry of Finance

II. Report and Accounts (2023-24) of IRDAI, Hyderabad, Telangana and related papers

III. Statement on Half Yearly Review of the trends in receipts and expenditure in relation to the Budget

IV. Review on the Performance of RRBs (2023-24) and Public Enterprises Survey Annual Report (2023-24) on the performance of Central Public Sector Enterprises

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर

रखता हूँ :-

I. (i) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. SEBI/LAD-NRO/GN/2024/210., dated the 20th November, 2024, publishing the Securities and Exchange Board of India (Buy-Back of Securities) (Second Amendment) Regulations, 2024, issued under sub-sections (1) and (2) of Section 11 and Section 30 of the Securities and Exchange Board of India Act, 1992 and clause (f) of sub-section (2) of Section 68 of the Companies Act, 2013.

[Placed in Library. See No. L.T. 1468/18/24]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 31 of the Securities and Exchange Board of India Act, 1992: -

(1) SEBI/LAD-NRO/GN/2024/211., dated the 20th November, 2024, publishing the Securities and Exchange Board of India (Bankers to an Issue) (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1730/18/24]

(2) SEBI/LAD-NRO/GN/2024/214., dated the 29th November, 2024, publishing the Securities and Exchange Board of India (Merchant Bankers) (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1468/18/24]

(iii) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. SEBI/LAD-NRO/GN/2024/212, dated the 28th November, 2024, publishing the Securities and Exchange Board of India (Attestation of Documents) (Amendment) Regulations, 2024, under sub-section (3) of Section 31 of the Securities Contracts (Regulation) Act, 1956, Section 31 of the Securities and Exchange Board of India Act, 1992, Section 27 of the Depositories Act, 1996 and sub-section (4) of Section 469 of the Companies Act, 2013.

[Placed in Library. See No. L.T. 1467/18/24]

(iv) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Notification No. SEBI/LAD-NRO/GN/2024/213., dated the 30th November, 2024, publishing the Securities and Exchange Board of India (Depositories and Participants) (Third Amendment) Regulations, 2024, under

Section 31 of the Securities and Exchange Board of India Act, 1992 and Section 27 of the Depositories Act, 1996.

[Placed in Library. See No. L.T. 1467/18/24]

(v) A copy (in English and Hindi) of the Ministry of Finance (Department of Economic Affairs) Draft Notification No. Nil, dated the Nil, 2024, directing that Section 25 of the Pension Fund Regulatory and Development Authority Act, 2013 shall not apply to financial products, financial services or financial institutions, as the case may be, in an International Financial Services Centre, under sub-section (2) of Section 31 of the International Financial Services Centres Authority Act, 2019.

[Placed in Library. See No. L.T. 1731/18/24]

(vi) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 25 of the Coinage Act, 2011: -

- (1) G.S.R. 539(E) ., dated the 6th September, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of Birth Centenary of H.H. Shri Mataji Nirmala Devi) Rules, 2024.
- (2) G.S.R. 563(E) ., dated the 11th September, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of State Bank of India, Mumbai Main Branch Building Centenary Year) Rules, 2024.
- (3) G.S.R. 564(E) ., dated the 11th September, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of Shree Swaminarayan Mandir, VadtaLdhamDwshatabdi Mahotsav) Rules, 2024.
- (4) G.S.R. 565(E) ., dated the 11th September, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of Diamond Jubilee Year of Official Language) Rules, 2024.
- (5) G.S.R. 578(E) ., dated the 18th September, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of 75th Foundation Year of Central Silk Board) Rules, 2024.
- (6) G.S.R. 685(E) ., dated the 4th November, 2024, publishing the Coinage (Issue of Commemorative Coin on the Occasion of Diamond Jubilee of Birla Institute of Technology and Science, Pilani) Rules, 2024.
- (7) G.S.R. 686(E) ., dated the 4th November, 2024, publishing the Coinage (Issue of Commemorative Coin on the Occasion of 150th Birth Anniversary

of Jain Acharya Shrimad BuddhisagarSurishwarjiMaharajji) Rules, 2024.

(8) G.S.R. 700(E) ., dated the 12th November, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of “150th Birth Anniversary of Bhagwan Birsa Munda Ji”) Rules, 2024.

(9) G.S.R. 710(E) ., dated the 18th November, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of 2800thNirvanKalyanak of Parshvanath Bhagwan) Rules, 2024.

(10) G.S.R. 711(E) ., dated the 18th November, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of 2900thJan Kalyanak of Parshvanath Bhagwan) Rules, 2024.

(11) G.S.R. 714(E) ., dated the 19th November, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of 125th Birth Anniversary of Dr. Hare krushna Mahtab) Rules, 2024.

(12) G.S.R. 718(E) ., dated the 20th November, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of 75th Anniversary of Constitution) Rules, 2024.

(13) G.S.R. 728(E) ., dated the 25th November, 2024, publishing the Coinage (Issue of Commemorative Coin on the occasion of Centenary celebration of Mysore Medical College and Research Institute) Rules, 2024.

[Placed in Library. For (1) to (13), see No. L.T. 1472/18/24]

(vii) A copy (in English and Hindi) of the Ministry of Finance (Department of Financial Services) Notification No. S.O. 5257(E) ., dated the 6th December, 2024, publishing the General Insurance (Rationalisation of Pay Scales and other Conditions of Service of Officers) Amendment Scheme, 2024, under sub-section (5) of Section 17A of the General Insurance Business (Nationalisation) Act, 1972.

[Placed in Library. See No. L.T. 1490/18/24]

(viii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under sub-section (2) of Section 30 of the Regional Rural Banks Act, 1976:-

(1) No. HO:HRD:2024/3357, dated the 10th July, 2024, publishing the Punjab Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1476/18/24]

(2) No. HPGB/HO/HRD/2024., dated the 11th July, 2024, publishing the Himachal Pradesh Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. *See No. L.T. 1474/18/24*]

(3) No. PUPGB.1/2024., dated the 11th July, 2024, publishing the Prathama UP Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. *See No. L.T. 1476/18/24*]

(4) No UGB/HO/2024-25/PER/661., dated the 25th July, 2024, publishing the Uttarakhand Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. *See No. L.T. 1478/18/24*]

(5) No. DBGB 1/2024., dated the 6th August, 2024, publishing the Dakshin Bihar Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. *See No. L.T. 1474/18/24*]

(6) No. AGVB/PER/ESTT-B/01/2024-25., dated the 6th August, 2024, publishing the Assam Gramin Vikash Bank (Officers and Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. *See No. L.T. 1473/18/24*]

(7) SGB/HO/PER/19638/2024., dated the 22nd August, 2024, publishing the Saurashtra Gramin Bank (Officers And Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. *See No. L.T. 1476/18/24*]

(8) No. JKGB/HO/HRDD/2024-25/2978., dated the 22nd August, 2024, publishing the J&K Grameen Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. *See No. L.T. 1474/18/24*]

(9) No. APGVB – SR – Amendment/2024., dated the 27th August, 2024, publishing the Andhra Pradesh Grameena Vikas Bank (Officers &

Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1473/18/24]

(10) HO/HRD/17/24-25/1151., dated the 27th August, 2024, publishing the Uttar Bihar Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1477/18/24]

(11) No. BGVB/HO/HR/4637/2024-25., dated the 9th September, 2024, publishing the BangiyaGramin Vikash Bank (Officers and Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1473/18/24]

(12) No. HO/HRDD/2024/1891., dated the 10th September, 2024, publishing the Sarva Haryana Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1476/18/24]

(13) No. KGB/Service Regulation (Amendment)/1/2024., dated the 11th September, 2024, publishing the Kerala Gramin Bank (Officers & Employees) Service (Amendment) Regulations 2024.

[Placed in Library. See No. L.T. 1475/18/24]

(14) No. VKGB/HO/HRD/MRS/2024-25/25., dated the 11th September, 2024, publishing the Vidharbha Konkan Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1477/18/24]

(15) No. MGB/Service Regulation (Amendment)/2024., dated the 13th September, 2024, publishing the Maharashtra Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1475/18/24]

(16) No. TNGB/2024., dated the 13th September, 2024, publishing the Tamil Nadu Grama Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1476/18/24]

(17) No. BUPB/1019, dated the 19th September, 2024 publishing the Baroda U.P. Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1473/18/24]

(18) No. JRGB/Service(Amendment)/2024-25., dated the 19th September, 2024, publishing the Jharkhand Rajya Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1479/18/24]

(19) No. RMGB/SR Amendment/10/2024., dated the 19th September, 2024, publishing the Rajasthan MarudharaGramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1476/18/24]

(20) No. 904/APGB/PHRD/DFS., dated the 27th September, 2024, publishing the Andhra PragathiGrameena Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1473/18/24]

(21) No. NB.HO.IDD.Policy/182/316(Service Regulation)/2024-25., dated the 8th October, 2024, publishing the Karnataka Vikas Grameena Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1475/18/24]

(22) No. DBGB/2/2024., dated the 8th October, 2024, publishing the Dakshin Bihar Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1479/18/24]

(23) No. TGB.1/2024., dated the 9th October, 2024, publishing the Tripura Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1477/18/24]

(24) No. BGGB/HO/HRM/06/1763., dated the 10th October, 2024, publishing the “Baroda Gujarat Gramin Bank (Officers & Employees) Service

(Amendment) Regulations, 2024”.

[Placed in Library. *See* No. L.T. 1474/18/24]

(25) No. HO: HRD: 2024/4363., dated the 10th October, 2024, publishing the PUNJAB GRAMIN BANK (EMPLOYEES') PENSION (AMENDMENT) REGULATIONS, 2024.

[Placed in Library. *See* No. L.T. 1481/18/24]

(26) No. HRM/HO/2024-25/252, dated the 10th October, 2024, publishing the BARODA RAJASTHAN KSHETRIYA GRAMIN BANK (EMPLOYEES') PENSION (AMENDMENT) REGULATIONS, 2024.

[Placed in Library. *See* No. L.T. 1479/18/24]

(27) No. PUPGB 2/2024, dated the 10th October, 2024, publishing the PRATHAMA U.P. GRAMIN BANK (EMPLOYEES') PENSION (AMENDMENT) REGULATIONS, 2024.

[Placed in Library. *See* No. L.T. 1481/18/24]

(28) No. BGGB:HO:HRM:06:1763., dated the 10th October, 2024, publishing the “Baroda Gujarat Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024”.

[Placed in Library. *See* No. L.T. 1474/18/24]

(29) No. HO/HRM/DoP-Gol/84/2024-25., dated the 12th October, 2024, publishing the SaptagiriGrameena Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. *See* No. L.T. 1476/18/24]

(30) No. MPGB/HO/HRD/2041/Service (Amendment)/2024., dated the 14th October, 2024, publishing the Madhya Pradesh Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. *See* No. L.T. 1475/18/24]

(31) No. MPGB/HO/HRD/2042/Pension (Amendment)/2024., dated the 14th October, 2024, publishing the Madhya Pradesh Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

(32) No. JKGB/HO/HRDD/2024-25/4359, dated the 14th October, 2024,

publishing the J&K Grameen Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. For (31) and (32), see No. L.T. 1480/18/24]

(33) No. HO/HRDD/2024/2016., dated the 14th October, 2024, publishing the SARVA HARYANA GRAMIN BANK (EMPLOYEES') PENSION (AMENDMENT) REGULATIONS, 2024.

[Placed in Library. See No. L.T. 1482/18/24]

(34) No. AGVB/PER/ESTT-B/08/03/2024-25, dated the 14th October, 2024, publishing the Assam Gramin Vikash Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1478/18/24]

(35) No. NB.HO.IDD.Policy/182/316 (Service Regulations)/2024-25., dated the 15th October, 2024, publishing the Karnataka Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1474/18/24]

(36) No. PER/242., dated the 15th October, 2024, publishing the Utkal Grameen Bank (Officers & Employee) Service (Amendment) Regulations, 2024.

[

(37) No. UBKGB.1/2024., dated the 15th October, 2024, publishing the Uttarbanga Kshetriya Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

Placed in Library. For (36) and (37), see No. L.T. 1476/18/24]

(38) No. PER/252., dated the 15th October, 2024, publishing the Utkal Grameen Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1482/18/24]

(39) No. BUPB/24-25/158., dated the 16th October, 2024, publishing the Baroda U. P. Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1479/18/24]

(40) No. UBKGB.2/2024, dated the 16th October, 2024, publishing the UTTARBANGA KSHETRIYA GRAMIN BANK (EMPLOYEES') PENSION

(AMENDMENT) REGULATIONS, 2024.

[Placed in Library. See No. L.T. 1482/18/24]

(41) No. PBGB/HO/CHM/PAD/300/2024-25., dated the 17th October, 2024, publishing the Paschim Banga Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1476/18/24]

(42) No. PBGB/HO/CHM/PAD/301/2024-25., dated the 17th October, 2024, publishing the Paschim Banga Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1481/18/24]

(43) No. CRGB/HO/HR/1094/2024-25., dated the 18th October, 2024, publishing the CHHATTISGARH RAJYA GRAMIN BANK (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1474/18/24]

(44) No HO/TBC/17/2024-25/646., dated the 18th October, 2024, publishing the Uttar Bihar Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1482/18/24]

(45) No. CRGB/HO/HR/1161/2024-25., dated the 18th October, 2024, publishing the Chhattisgarh Rajya Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1479/18/24]

(46) No. CH/HRD/ 831 /2024-25, dated the 21st October, 2024, publishing the Odisha Gramya Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1476/18/24]

(47) No. TGB Service Regulations Amendment 2024., dated the 21st October, 2024, publishing the Telangana Grameena Bank (officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1477/18/24]

(48) No. BGVB/HO/HR/5700 /2024-25, dated the 21st October, 2024, publishing the BangiyaGramin Vikash Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1478/18/24]

(49) No. Aryavart Bank (Employees') Pension (Amendment) Regulations 2024., dated the 21st October, 2024, publishing the Aryavart Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1478/18/24]

(50) No. SGB/HO/PER/20282/2024., dated the 21st October, 2024, publishing the Saurashtra Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

(51) No. RMGB/PR Amendment/19/2024, dated the 22nd October, 2024, publishing the Rajasthan MarudharaGramin Bank (Employees') Pension (Amendment) Regulations, 2024.

Placed in Library. For (50) and (51), see No. L.T. 1482/18/24]

(52) No. EDB/714/Amended Pension Regulations, 2018., 22nd October, 2024, publishing the EllaquaDehati Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1479/18/24]

(53) No. TNGB/Pension (Amendment)/041024/2024., 22nd October, 2024, publishing the Tamil Nadu Grama Bank (Employees') Pension (Amendment) Regulations, 2024.

(54) No. HO/HRM/DoP-Gol/86/2024-25., dated the 22nd October, 2024, SaptagiriGrameena Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. For (53) and (54), see No. L.T. 1482/18/24]

(55) No. HPGB/HO/HRD/2024/PEN1, dated the 23rd October, 2024, publishing the HIMACHAL PRADESH GRAMIN BANK (EMPLOYEES') PENSION (AMENDMENT) REGULATIONS, 2024.

[Placed in Library. See No. L.T. 1479/18/24]

(56) No. UGB/HO/2024-25/PER/1133., dated the 24th October, 2024, publishing the Uttarakhand Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1482/18/24]

(57) No. APGVB-PR-Amendment-2024., dated the 24th October, 2024, publishing the Andhra Pradesh Grameena Vikas (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1478/18/24]

(58) No. APRB/GN/142/1677., dated the 28th October, 2024, publishing the Arunachal Pradesh Rural Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1473/18/24]

(59) No. TGB.1/2024., dated the 28th October, 2024, publishing the Tripura Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1482/18/24]

(60) No. APRB/GN/142/3936., dated the 28th October, 2024, publishing the ARUNACHAL PRADESH RURAL BANK (EMPLOYEES') PENSION (AMENDMENT) REGULATIONS, 2024.

[Placed in Library. See No. L.T. 1478/18/24]

(61) No. MRB/EPR/2/2024., dated the 28th October, 2024, publishing the Manipur Rural Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1481/18/24]

(62) No. MRB/2024—Mizoram Rural Bank (Officers & Employees) Service (Amendment) Regulations, 2024., dated the 1st November, 2024, publishing the Mizoram Rural Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1476/18/24]

(63) No. Telangana Grameena Bank (Employees') Pension Regulations, 2018., dated the 1st November, 2024, publishing the TELANGANA GRAMEENA

BANK (EMPLOYEES') PENSION (AMENDMENT) REGULATIONS, 2024.

[Placed in Library. See No. L.T. 1482/18/24]

(64) No. GZT-MRB/PSN-AMM/2024-25/01., dated the 1st November, 2024, publishing the Mizoram Rural Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1481/18/24]

(65) No. KGB Pension Regulations (Amendment)/1/2024., dated the 1st November, 2024, publishing the Kerala Gramin bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1480/18/24]

(66) No. VKGB/Pension (Amendment) Regulations, 2024., dated the 1st November, 2024, publishing the Vidharbha Konkan Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1482/18/24]

(67) No. KVGB/Pension Regulations/2024., dated the 1st November, 2024, publishing the Karnataka Vikas Grameena Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1480/18/24]

(68) No. HRD/2024-25/683 dt 30.10.2024., dated the 4th November, 2024, publishing the Madhyanchal Gramin Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1475/18/24]

(69) No. MEGRRB /Service (Amendment) Regulation, 2024., dated the 4th November, 2024, publishing the Meghalaya Rural Bank (Officers & Employees) Service (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1476/18/24]

(70) No. NRB/Pension (Amendment) Regulations 2024., dated the 4th November, 2024, publishing the Nagaland Rural Bank (Employees') Pension (Amendment)Regulations, 2024.

[Placed in Library. See No. L.T. 1481/18/24]

(71) No. MEGRRB / Pension (Amendment) Regulations, 2024., dated the 4th November, 2024, publishing the Meghalaya Rural Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1476/18/24]

(72) No. कार्मिक(पेंशन)/DKM/24-25/57., dated the 4th November, 2024, publishing the Madhyanchal Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. See No. L.T. 1480/18/24]

(73) No.1020/APGB/PHRD/DFS/2024., dated the 4th November, 2024, publishing the ANDHRA PRAGATHI GRAMEENA BANK (EMPLOYEES') PENSION (AMENDMENT) REGULATIONS, 2024.

[Placed in Library. See No. L.T. 1478/18/24]

(74) No. 8/20/2010-RRB., dated the 5th November, 2024, publishing the Maharashtra Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

(75) No. JRGB/Pension(Amendment)/2024-25., dated the 6th November, 2024, publishing the Jharkhand Rajya Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

(76) No. 8/4/2024-RRB., dated the 6th November, 2024, publishing the Karnataka Gramin Bank (Employees') Pension (Amendment) Regulations, 2024.

[Placed in Library. For (74) to (76), see No. L.T. 1480/18/24]

(ix) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Financial Services), under sub-section (4) of Section 19 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970:-

- (1) No. HO/EST/2024-25/570., dated the 26th November, 2024, publishing the UCO Bank (Officers') Service (Amendment) Regulations, 2024.
- (2) No. PSB/HRD/OSR/2024-25/01., dated the 26th November, 2024, publishing the Punjab & Sind Bank (Officers') Service (Amendment) Regulations, 2024.
- (3) No. CO:ERD:PD:798:2024., dated the 27th November, 2024, publishing

the Union Bank of India (Officers') Service (Amendment) Regulations, 2024.

- (4) No. CO:HCM:IRP:2024-25:295., dated the 27th November, 2024, publishing the Central Bank of India (Officers') Service (Amendment) Regulations, 2024.
- (5) No. HRW PM 6114 2024., dated the 28th November, 2024, publishing the Canara Bank (Officers') Service (Amendment) Regulations, 2024.
- (6) No. HRDD/POL/OSR(E)., dated the 29th November, 2024, publishing the Punjab National Bank (Officers') Service (Amendment) Regulations, 2024.
- (7) No. HO:HRM:116:2714., dated the 29th November, 2024, publishing the Bank of Baroda (Officers') Service (Amendment) Regulations, 2024
- (8) No. HRMD/SUP/177/01/2024-25., dated the 2nd December, 2024, publishing the Indian Overseas Bank (Officers') Service (Amendment) Regulations, 2024.
- (9) No. BOI/HO/HR/IR/MKB/L-324(E)., dated the 4th December, 2024, publishing the Bank of India (Officers') Service (Amendment) Regulations, 2024.
- (10) No.: AX1/ST/OSR/119/2024-25., dated the 4th December, 2024, publishing the Bank of Maharashtra (Officers') Service (Amendment) Regulations, 2024.
- (11) No. IB/G-10/1/2024-25(E)., dated the 4th December, 2024, publishing the Indian Bank (Officers') Service (Amendment) Regulations, 2024.

[Placed in Library. For (1) to (11), see No. L.T. 1483/18/24]

(x) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 166 of the Central Goods and Services Tax Act, 2017, along with Explanatory Memoranda:-

- (1) S.O. 3048(E)., dated the 31st July, 2024, establishing the Goods and Services Tax Appellate Tribunal (GSTAT), with effect from the 1st September, 2023; constituting the Principal Bench of the Goods and Services Tax Appellate Tribunal (GSTAT) at New Delhi; and constituting the number of State Benches of the Goods and Services Tax Appellate Tribunal, as mentioned therein.
- (2) S.O. 5063(E)., dated the 26th November, 2024, amending the Principal Notification No. S.O. 3048(E), dated the 31st July, 2024.
- (3) G.S.R. 735(E)., dated the 27th November, 2024, extending the due date for furnishing FORM GSTR-3B for the month of October, 2024 for

registered persons whose principal place of business is in the State of Manipur.

(4) S.O. 5128(E) ., dated the 29th November, 2024, publishing a Corrigendum to the Notification No. S.O. 5063(E), dated the 26th November, 2024.

[Placed in Library. For (1) to (4), *see* No. L.T. 1487/18/24]

(xi) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under Section 166 of the Central Goods and Services Tax Act, 2017 and Section 24 of the Integrated Goods and Services Tax Act, 2017, along with Explanatory Memoranda:-

(1) G.S.R. 729(E) ., dated the 25th November, 2024, amending the Principal Notification No. G.S.R. 609(E), dated the 19th June, 2017.

(2) S.O. 5091(E) ., dated the 27th November, 2024, appointing common adjudicating authority for show cause notices issued by DGCI.

[Placed in Library. For (1) and (2), *see* No. L.T. 1487/18/24]

(xii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under sub-section (7) of Section 9A of the Customs Tariff Act, 1975, along with Explanatory Memoranda:-

(1) G.S.R. 749(E) ., dated the 4th December, 2024, levying anti-dumping duty on imports of “Textured Tempered Coated and Uncoated Glass” from China PR and Vietnam for a period of 6 months from the date of Notification.

(2) G.S.R. 751(E) ., dated the 5th December, 2024, publishing a Corrigendum to the Notification No. G.S.R. 749(E), dated the 4th December, 2024.

[Placed in Library. For (1) and (2), *see* No. L.T. 1488/18/24]

(xiii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 739(E) ., dated the 29th November, 2024, publishing the Income-tax (Tenth Amendment) Rules, 2024, under Section 296 of the Income-tax Act, 1961, along with Explanatory Memorandum.

[Placed in Library. *See* No. L.T. 1489/18/24]

(xiv) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 743(E) ., dated the 3rd December, 2024, rescinding the Notification No. G.S.R. 496(E), dated the 30th June, 2022, issued under Section 5A of the Central Excise Act, 1944, Section 112 of Finance Act, 2018,

Section 125 of the Finance Act, 2021 and Section 21 of General Clauses Act, 1897, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 1485/18/24]

(xv) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 744(E)., dated the 3rd December, 2024, rescinding the Notification No. G.S.R. 500(E), dated the 30th June, 2022, issued under sub-section (1) of Section 25 of Customs Act, 1962, Section 21 of General Clauses Act, 1897 and Section 147 of Finance Act, 2002, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 1486/18/24]

(xvi) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 745(E)., dated the 3rd December, 2024, publishing the Central Excise (Amendment) Rules, 2024, under sub-section (2) of Section 38 of the Central Excise Act, 1944, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 1485/18/24]

(xvii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification No. G.S.R. 340(E)., dated the 21st June, 2024, publishing the Goods and Services Tax Appellate Tribunal (Recruitment, Salary and other Terms and Conditions of Service of Group “C” Employees) Rules, 2024, framed under Article 309 of the Constitution of India, along with Explanatory Memorandum.

[Placed in Library. See No. L.T. 1484/18/24]

II. A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 20 of the Insurance Regulatory and Development Authority Act, 1999: -

- (a) Annual Report of the Insurance Regulatory and Development Authority of India (IRDAI), Hyderabad, Telangana, for the year 2023-24.
- (b) Review by Government on the working of the above Authority.

[Placed in Library. See No. L.T. 1492/18/24]

III. A copy (in English and Hindi) of the Statement on Half Yearly Review of the trends in receipts and expenditure in relation to the Budget, at the end of the first half of the Financial year 2024-25 and Statement explaining deviation in meeting the obligations of the Government under sub-section (1) of Section 7 and sub-section (3) (b) of Section 7 of the Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library. See No. L.T. 1732/18/24]

IV. A copy each (in English and Hindi) of the following papers: -

- (i) A copy each (in English and Hindi) of the Review on the Performance of Regional Rural Banks (RRBs), for the Financial Year, 2023-24.
- (ii) A copy (in English and Hindi) of the Public Enterprises Survey Annual Report on the performance of Central Public Sector Enterprises, for the year 2023-24.

[Placed in Library. See No. L.T. 1493/18/24]

- I. **Notifications of the Ministry of Health and Family Welfare**
- II. **Reports and Accounts (2022-23 and 2023-24) of various PRCs and NITRD, New Delhi and related papers**
- III. **Reports and Accounts (2023-24) of various companies and related papers**
- IV. **Reports and Accounts (2023-24) of NIPER, Hyderabad and NIPER, Kolkata and related papers**
- V. **Reports and Accounts (2022-23 and 2023-24) of CIPET, Chennai; IPFT, Gurugram; NDTBC, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare, under sub-section (3) of Section 16 of the Indian Nursing Council Act, 1947: -

- (1) No. 11-1/2024-INC (I)., dated the 21st October, 2024, publishing the Indian Nursing Council (Post Basic Diploma in Cardiothoracic Specialty Nursing - Residency Program) Regulations, 2023.
- (2) No. 11-1/2024-INC (II)., dated the 21st October, 2024, publishing the Indian Nursing Council (Post Basic Diploma in Emergency and Disaster Specialty Nursing - Residency Program) Regulations, 2023.
- (3) No. 11-1/2024-INC (III)., dated the 21st October, 2024, publishing the Indian Nursing Council (Post Basic Diploma in Palliative Care Specialty Nursing - Residency Program) Regulations, 2023.
- (4) No. 11-1/2024-INC (IV)., dated the 21st October, 2024, publishing the Indian Nursing Council {Nurse Practitioner in Geriatric Nursing (NPGN) – Postgraduate Residency Program} Regulations, 2023.